

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4728
TO BE ANSWERED ON 20.03.2026

WOMEN'S SAFETY MEASURES

4728. DR. RAJKUMAR SANGWAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of the recent incidents of harassment/misconduct against women in Baghpat district, Uttar Pradesh;
- (b) if so, the details thereof along with the response of the Government in this regard;
- (c) the details of the specific steps taken by the Government to enhance the safety of women and to prevent such incidents in the said district;
- (d) the manner in which the Government proposes to empower local law enforcement agencies to take prompt action on complaints relating to women's safety and harassment against them; and
- (e) the details of the steps being taken by the Government to ensure effective monitoring and implementation of women's safety measures in the said district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens including investigation and prosecution crime against women rests with the respective State Governments and UT Administrations; they are competent to deal with such offences under the extant provisions of laws.

The Ministry of Women and Child Development (MWCD) implements 'Mission Shakti', a scheme in mission mode which aims to strengthen interventions for women safety, security and empowerment across the country. Mission Shakti comprises of two verticals 'Sambal' for safety and security of women and 'Samarthya' for empowerment of women. The 'Sambal' has components of One Stop Centre (OSC), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat. The 'Samarthya' has components of Shakti Sadan, Sakhi Niwas, Padhan Mantri Matru Vandana Yojana (PMMVY), Palna and SANKALP: Hub for Empowerment of Women (SANKALP: HEW).

One Stop Centre (OSC) component of Mission Shakti Umbrella Scheme, which is fully funded by the central government is implemented across the country since 1st April, 2015. It provides integrated support and assistance under one roof to women affected by violence and those in

distress, both in private and public spaces. It also provides an integrated range of services including medical aid, legal aid and advice, temporary shelter, police assistance, psycho-social counselling to needy women. As of 31.12.2026, 926 One Stop Centres (OSCs) are operational across the country, and more than 13.37 lakh women have been assisted. Of these, 96 OSCs are operational in Uttar Pradesh, where over 3 lakh women have received assistance. Women Helpline (WHL), aims to provide 24x7x365 emergency and non-emergency response through telephonic short-code 181 to women, both in public and private spaces by linking them with appropriate authorities such as Police, One Stop Centres, Hospitals, Legal Services Authorities etc. Additionally, it provides information about women welfare schemes and programs. Women Helpline is operational in 35 States and Union Territories and also integrated with Emergency Response Support System (ERSS-112). Through WHL, over 99 lakh women have been assisted across the country including the State of Uttar Pradesh since the inception i.e. from 01.04.2015 till 31.12.2025, of these, over 9.58 lakh women have received assistance in Uttar Pradesh.

Shakti Sadan is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances. The SANKALP: HEW (Hub for Empowerment of Women), serves as a vehicle to bridge the information and knowledge gap regarding schemes and facilities available for women as well as guide them to avail the benefits and entitlements.

In order to strengthen transparency and accessibility in service delivery with respect to reliefs and rehabilitation to women in distress, the Ministry of WCD launched Mission Shakti Dashboard, on 22.01.2025 (<https://missionshakti.wcd.gov.in/>). The dashboard hosts updated lists of Protection Officers (POs), Anti-Human Trafficking Units (AHTUs) and Nodal Officers of various schemes, including OSCs, WHL, Shakti Sadan, Sakhi Niwas Anganwadi-cum-Creches, etc. The portal also consolidates all major helplines for easy public access. The Mission Shakti Dashboard data is also accessible via the Mission Shakti Mobile Application. A woman in distress can now book an appointment with her nearest OSC through both the portal and the mobile application.

The Government of India has set up a dedicated fund called the “Nirbhaya Fund” for implementation of initiatives aimed at enhancing the safety and security for women including in the State of Uttar Pradesh. All projects/ schemes under Nirbhaya Fund are demand driven. The fund provides financial assistance to Ministries, Departments, States and UTs for implementation of various projects such as Emergency Response Support System (ERSS-112), Cyber Crime Prevention against Women and Children (CCPWC), Safe City Project in 8 major cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai, Women Help Desks (WHDs) in police stations, Anti Human Trafficking Units (AHTUs), Strengthening of DNA analysis, cyber forensic and related facilities in State Forensic Laboratories (SFSLs), Setting up Fast Track Special Courts (FTSCs) including exclusive POCSO courts to dispose of cases pending trial under rape and POCSO Act, etc.
